

ITEM NO.7 + 53

COURT NO.14

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9216/2022

(Arising out of impugned final judgment and order dated 26-04-2022 in CRLWP No. 3116/2021 passed by the High Court of Judicature at Bombay)

GAUTAM NAVLAKHA

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY & ANR.

Respondent(s)

(IA No. 82165/2023 - APPLICATION FOR PERMISSION
IA No. 176263/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 21343/2023 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 176266/2022 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 116981/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 116983/2022 - EXEMPTION FROM FILING O.T.
IA No. 144836/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES, IA No. 116980/2022 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 178319/2022 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP (Crl.) No(s). 167/2024

(IA No. 2232/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 5005/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 30-04-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Parties

Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Shadan Farasat, AOR
Ms. Warisha Farasat, Adv.
Mr. Ashwath Sitaraman, Adv.
Mr. Amit Bhandari, Adv.
Mr. Harshit Anand, Adv.
Mr. Aman Naqvi, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.
Mr. Ishit Patel, Adv.
Mr. Shadab Azhar, Adv.

Mr. Suryaprakash V Raju, A.S.G. (N.P.)
Mr. Kanu Agrawal, Adv.
Mr. Rajat Nair, Adv.
Mrs. Sairica S Raju, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Ashutosh Gadhe, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Arkaj Kumar, Adv.
Mr. Rajan Kumar Chourasia, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter along with SLP (Crl) No.167/2024 on
07.05.2024.

(SWETA BALODI)
COURT MASTER (SH)

(POONAM VAID)
COURT MASTER (NSH)